

Manufacture of T. V. Sets in Small Scale Sector

5533. SHRI H. K. L. BHAGAT : Will the PRIME MINISTER be pleased to state :

(a) whether certain schemes for the manufacture of T. V. sets in the small scale sector are lying pending with them ;

(b) whether one of the schemes is by an award winner ; and

(c) if so, the reasons for delay in their disposal and when they are likely to be disposed of ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) In order to meet the total requirements of Television sets after new Television Stations are established during the Fourth Five Year Plan period, applications were invited from all categories of manufacturers. Over 200 applications were received of which about 160 are from entrepreneurs in the small scale sector.

(b) One of the applicants is Shri Udham Singh who was given an award by the Inventions Promotion Board for developing a cheap T. V. set from indigenous parts.

(c) All these applications are under the consideration of Government and a decision is expected to be arrived at an early date.

Pending Cases Against Punjab Employees for taking part in 1970-71 strike

5534. SHRI TEJA SINGH SWATANTRA : Will the PRIME MINISTER be pleased to state :

(a) whether a large number of employees were arrested at various places in Punjab in connection with the strike of Punjab employees in support of their demands in December, 1970 and January, 1971 and, if so, the number of persons arrested ;

(b) the number of those against whom cases have been withdrawn and the number of those against whom cases are still pending ; and

(c) the steps being taken to normalise the situation by withdrawing all Police cases ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. 1936 persons were arrested.

(b) Cases against 1673 persons have been withdrawn or dropped or are under process of withdrawal. Cases against the remaining 263 persons are still pending.

(c) The merits of the pending cases are under examination by the Government of Punjab.

Memorandum given by Punjab Subordinate Services Federation to Governor of Punjab

5535. SHRI TEJA SINGH SWATANTRA : Will the PRIME MINISTER be pleased to state :

(a) whether a memorandum was submitted by the Punjab Subordinate Services Federation to the Governor of Punjab on the 14th June, 1971 containing the demands of the Punjab Government employees ; and

(b) whether the President and General Secretary of the Federation have been invited by the Governor of Punjab for negotiations on employees demands ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) No, Sir.

Memorandum Submitted by Members of Parliament from Punjab re. Demands of Employees

5536. SHRI TEJA SINGH SWATANTRA : Will the PRIME MINISTER be pleased to state :

(a) whether Members of Parliament from Punjab had submitted any memorandum to the Government of India in June, 1971 with regard to the demands of the employees ; and

(b) if so, the steps being taken by Government to meet the demands of the employees ?